

GOVERNMENT OF TELANGANA

ABSTRACT

STANDING COUNSELS - Appointment of Standing Counsels to the various Corporations/Authorities/Boards in the High Court for the State of Telangana - Orders - Issued.

LAW (F) DEPARTMENT

G.O.Rt.No. 517

Dated:10.10 .2022

Read the following:-

1. G.O.Ms.No.187, Law, dated: 06.12.2000.
2. G.O.Rt.No.798, Law, dated: 02.05.2007.
3. G.O.Rt.No.229, Law, dated: 10.04.2017.
4. From the Advocate-General for the State of Telangana, Hyderabad, Lr.No. 678/2022, dated :29.06.2022.

ORDER:-

In supersession of all the earlier appointments of Standing Counsels in the High Court of Telangana made by the Government for the organizations shown at column (2) of table below, the Government hereby appoint the following Advocates as Standing Counsels to the various Corporations/Authorities/Boards as shown against their names in column (2) in the table given below in the High Court for the State of Telangana, Hyderabad, for a period of three years from the date of assumption of charge of the post or till termination of their services, whichever is earlier.

Sl.No.	Name of the Advocate/ Standing Counsel	Name of the Organisation
1	M.A.K.Mukheed	GHMC
2	M.Durga Prasad	GHMC
3	Siddharth Rao Kondapalli	GHMC
4	Praveen Kumar Veerjala	GHMC
5	M.Dhananjay Reddy	GHMC
6	K.Ravinder Reddy	GHMC
7	R.Vinod Reddy	TRANSCO
8 A	Danda Madhavi	HMDA
8 B	V.Narsimha Goud Alias V.Narsimha	HMDA
9	Chikyala Hari Preeth	Agriculture Market Committee
10	P.K.Kalyani	Rashtriya Madyamila Shiksha Abhiyan (RMSA)
11	A.Phani Bhusham	Telangana State Ware Housing Corporation
12	S.Vijay Prashanth	Telangana Vaidya Vidhana Parishad (TVVVP)
13	V.Satyam Reddy	Nizamabad Municipal Corporation
14	Kadaru Prabhakar Rao	Karimnagar Municipal Corporation and Ramagundam Municipal Corporation
15	Ediga Venkataiah	Handicrafts Development Corporation
16	M.S.Anwar Siddiqui	T.S. Tourism Development Corporation
17	A.Prabakar Rao	Kaloji Narayana Rao University of Health Sciences,

		WGL
18	Gudi Satish Reddy	Sports Authority of Telangana State
19	G.Arun Kumar	NIMS
20	Gorige Mallesh	State Seeds Dev. Corporation
21	Kambhampati Srinivasa Rao	Board of Intermediate Edn
22	Pitta Chandra Shekar Reddy	Kakatiya Urban Development Authority, WGL(KUDA))
23	Lala Ramu	State Leather Industries Dev. Corporation
24	Surender Reddy	Warangal Municipal Corporation
25	Banda Prasada Rao	Agro Industries Dev. Corporation
26	K.Buchi Babu	Telangana Housing Board
27	B.Shiva Kumar	T.S. Housing Corporation Ltd
28	Manoj Kumar Akula	Telangana Forest Dev. Corporation
29	Ch.Shashi Bhushan	T.S. Beverages Corp Ltd
30.A	A.Vishnu Vardhana Reddy	T.S.P.C.B
30.B	Pranav Munigala (Additional Standing Counsel)	
31	M.Ajay Kumar	The State Dairy Dev. Corp
32	Mohd. Moin Ahmed Quadri	The State Irrigation Dev. Corp
33	M.Sudhakar Reddy	The State Irrigation Dev. Corp
34	S.Bhoopal Reddy	State Residential Educational Society
35	Prathap Reddy Vennavelly	The State Khadi & Village Industries Board
36	P.Sridhar Rao	Khammam Municipal Corporations
37	M.Ram Gopal Rao	T.S.P.S.C
38	Sandela Boomaiah Alias Sandela. Bhoomrao	State Small Scale Industries Development Corporation
39	Sakinala Ravi Kumar	Telugu University
40	Suddala Chalapathi Rao	Prof.Jayashankar State Agriculture University (PJ TSAU)
41	P.Sri Harsha Reddy	The Singareni Collieries Co.Ltd
42	Pasham Sujatha	Satavahana University, Karimnagar
43	B.Jagan Madhav Rao	Municipalities of Telangana
44	M.Ram Mohan Reddy	Municipalities of Telangana
45	Naseeb Afshan	Mahatma Gandhi University, Nalgonda
46	Thoom Srinivas	T.S.R.T.C
47	A.Srinivas (A.Srinivas Reddy)	T.S.R.T.C
48	Gaddam Srinivas	T.S.R.T.C
49	R.Pavan Reddy	TS GENCO
50	B.Mayur Reddy	JNTUH
51	G.Narender Reddy	HMWS & SB
52	L.Prabhakar Reddy	TSIIC

53	J.R.Manohar Rao	Endowments
54	Smt. C.Vani Reddy	Telangana State Counsel for Higher Education
55	Zakir Ali Danish	NPDCL
56	Sapavath Sreenivas	Telangana Scheduled Castes Co-operative Dev Corp Ltd)
57	Gangula Ashok Kumar Reddy	TS MARKFED
58	K.Venkat Narsimha Reddy	Jawaharlal Nehru Architecture and Fine Arts University
59	Sri Chikyala Sridhar	Addl. Standing Counsel cum Spl.Public Prosecutor for the Anti Corruption Bureau (ACB)
60	A.Balakishan Rao	Land Acquisition, Rehabilitation and Resettlement Authority
61	Chandrashekar Rao Thoodi	All Service Matters of GHMC & Service Matters of Agri.Market Committees
62	Dr.K.Satyanarayana Rao	State Board of Technical Education and Training
63	Prathikantam Ramesh Raj	State Police Housing Corporation
64	Vakeel Manjula	Medical Infrastructure Dev. Corp
65	K.Niranjan Reddy	T.S Foods
66	Mohd. Anwar Ali	T.S. Technological Services
67	Thota Venkatesham	Service matters of All Municipalities in the State
68	Aravelly Malahar Rao	Service matters of Karimnagar & Nizamabad Ramagunda Municipal Corporation of Khammam
69	Mohd. Yousuf	B.C.Welfare Finance Corporation
70	Sri R.Chandra Shekar Reddy	Telangana Zilla Parishads
71	Kishore Rao Puskuru	Telangana Zilla Parishads
72	Rathnam Rajesh Nehta	Telangana University NZB
73	Chalakani Venkat Yadav	T.S.Civil Supplies Corp Ltd
74	G.Neeraja Reddy	The State Fisheries Cooperative Corporation & T.S Cooperative Rural Irrigation Corporation
75	Prayakarao Bhanu Prakash	Kakatiya University, Warangal
76	Ch.Jagannatha Rao	Pedda Amberpet, Badangpet, Imbrahimpet, Jalpally, Meerpet
77	G.Malla Reddy	Shamshabad, Thurkayamjal, Manikonda, Narsingi and Shadnagar Municipal Corporations
78	S.Abhay Kumar Sagar	Bandlaguda Adibatla Shankarpally and Thukkuguda Municipal Corporations
79	B.Ramulu	State Mineral Development

		Corporation
80	Veguru Umadevi	Service Matters (Genco & Transco)
81	Phanindra Bhargav.M	Badangpet, Shadnagar Municipal Corporations
82	G.Madhusudhan Reddy	Service Matters of Municipalities in the State
83	K.Madhusudhan Reddy	Telangana Rajiv Swagruha Corporation Limited(APRSCL)

2. The appointments made in para 1 above shall be subject to verification of the Antecedents Reports of the individuals.

3. Their conditions of service and remuneration shall be in accordance with the instructions issued in the G.O. first read above as amended from time to time

4. The date of assumption of charge of the post by the said advocate shall be intimated to the Government.

BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

NANDIKONDA NARSING RAO,
Secretary to Government,
Legal Affairs, Legislative Affairs & Justice.

To

The Advocates Concerned (Standing Counsels)

through the Advocate General for the State of Telangana, Hyderabad.

The Advocate-General for the State of Telangana, Hyderabad.

The Additional Advocate-General for the State of Telangana, Hyderabad.

The State Public Prosecutor, High Court of Judicature at Hyderabad.

The Registrar General, High Court of Judicature at Hyderabad.

The Administrator, Government Pleaders Office, High Court Buildings, Hyd.

The Administrative Officer, Advocate General's Office, High Court Buildgs., Hyderabad.

The Accountant General, Telangana, Hyderabad.

The Pay and Accounts Officer, Telangana, Hyderabad.

The Director of Information and Public Relations, Telangana, Hyderabad.

Copy to: The Special Secretary to Hon'ble Chief Minister.

„ : P.S.to Hon'ble Minister for Housing, Law & Endowments.

„ : Peshi of Secretary, LA, LA & J.

„ : S/f and S/c.

//Forwarded: By Order//



SECTION OFFICER

HIGH COURT FOR THE STATE OF TELANGANA

STANDING COUNSEL LIST

S.No.	Name of the Organisation	Name of the Standing Counsel Sri/ Smt	Order No. & Lr. Dated	Computer Code No. for Dept. & Abreviation in Computer
TELANGANA STATE GOVERNMENT DEPARTMENTS				
1	GHMC(SERILINGAMPALLY ZONE)	M.A.K. MUKHEED		
2	GHMC (L.B. NAGAR ZONE)	M. DURGA PRASAD		
3	GHMC (KHAIRATABAD ZONE)	SIDDHARTH RAO KONDAPALLI		
4	GHMC (CHARMINAR ZONE)	PRAVEEN KUMAR VEERJALA		
5	GHMC (KUKATPALLY ZONE)	M. CHANANJAY REDDY		
6	GHMC (SECUNDERABAD ZONE, HEAD OFFICE CASES AND ALL PIL CASES)	K. RAVINDER REDDY		
7	ALL SERVICE MATTERS OF GHMC & SERVICE MATTERS OF AGRIL. MARKET COMMITTEES	CHANDRASHEKAR RAO THOODI		
8	TRANSCO	R. VINOD REDDY		
9	HMDA	DANDA MADHAVI		
10	HMDA	V. NARSIMHA GOUD ALIAS V. NARSIMHA		
11	ARGICULTURE MARKET COMMITTEE	CHIKYALA HARI PREETH		
12	RASHTRIYA MADYAMILA SHIKSHA ABHIYAN (RMSA)	P. K. KALYANI		
13	TELANGANA STATE WARE HOUSING CORPORATION	A. PHANI BHUSHAM		
14	TELANGANA VAIDYA VIDHANA PARISHAD (TVVVP)	S. VIJAY PRASHANTH		
15	NIZAMABAD MUNICIPAL CORPORATION	V. SATYAM REDDY		
16	KARIMNAGAR MUNICIPAL CORPORATION AND RAMAGUNDAM MUNICIPAL CORPORATION	KADARU PRABHAKAR RAO		
17	HANDICRAFTS DEVELOPMENT CORPORATION	EDIGA VENKATAIAH		

S.No.	Name of the Organisation	Name of the Standing Counsel Sri/ Smt	Order No. & Lr. Dated	Computer Code No. for Dept. & Abreviation in Computer
18	T.S. TOURISM DEVELOPMENT CORPORATION	M.S. ANWAR SIDDIQUI		
19	KALOJI NARAYAN RAO UNIVERSITY OF HEALTH SCIENCES WGL	A. PRABAKAR RAO		
20	SPORTS AUTHORITY OF TELANGANA STATE	GUDI SATISH REDDY		
21	NIMS	G. ARUN KUMAR		
22	STATE SEEDS DEV. CORPORATION	GORIGE MALLESH		
23	BOARD OF INTERMEDIATE EDN.	KAMBHAMPATI SRINIVASA RAO		
24	KAKATIYA URBAN DEVELOPMENT AUTHORITY, WGL(KUDA)	PITTA CHANDRA SHEKAR REDDY		
25	STATE LEATHER INDUSTRIES DEV. CORPORATION	LALA RAMU		
26	WARANGAL MUNICIPAL CORPORATION	SURENDER REDDY		
27	AGRO INDUSTRIES DEV. CORPORATION	BANDA PRASADA RAO		
28	TELANGANA HOUSING BOARD	K. BUCHI BABU		
29	T.S. HOUSING CORPORATION LTD	B. SHIVA KUMAR		
30	TELANGANA FOREST DEV. CORPORATION	MANOJ KUMAR AKULA		
31	T.S. BEVERAGES CORP. LTD	CH. SHASHI BHUSHAN		
32	TSPCB	A. VISHNU VARDHANA REDDY		
33	TSPCB	PRANAV MUNIGALA (ADDL. STANDING COUNSEL)		
34	THE STATE DAIRY DEV. CORP	M. AJAY KUMAR		
35	THE STATE IRRIGATION DEV. CORP	MOHD. MOIN AHMED QUADRI		
36	THE STATE IRRIGATION DEV. CORP	M. SUDHAKAR REDDY		
37	STATE RESIDENTIAL EDUCATIONAL SOCIETY	S. BHOOPAL REDDY		
38	THE STATE KHADI & VILLAGE INDUSTRIES BOARD	PRATHAP REDDY VENNAVELLY		

S.No.	Name of the Organisation	Name of the Standing Counsel Sri/ Smt	Order No. & Lr. Dated	<u>Computer Code No. for Dept. & Abreviation in Computer</u>
39	KHAMMAM MUNICIPAL CORPORATIONS	P. SRIDHAR RAO		
40	TSPSC	M. RAM GOPAL RAO		
41	STATE SMALL SCALE INDUSTRIES DEVELOPMENT CORPORATION	SANDELA BOOMIAIH ALIAS SANDALA BHOOMRAO		
42	TELUGU UNIVERSITY	SAKINALA RAVI KUMAR		
43	PROF. JAYASHANKAR STATE AGRICULTURE UNIVERSITY (PJTSAU)	SUDDALA CHALAPATHI RAO		
44	THE SINGARENI COLLIERIES CO. LTD	P. SRI HARSHA REDDY		
45	SATAVAHANA UNIVERSITY, KARIMNGAR	PASHAM SUJATHA		
46	MUNICIPALITIES OF TELANGANA	B. JAGAN MADHAV RAO		
47	MUNICIPALITIES OF TELANGANA	M. RAM MOHAN REDDY		
48	MAHATMA GANDHI UNIVERSTIY, NALGONDA	NASEEB AFSHAN		
49	TSRTC (Hyderabad, Medchal-Malkajgiri, Rangareddy, Vikarabad, Nizamabad, Kamareddy, Mahabubnagar, Wanaparthi, Nagarkurnool, Jogulamba, Gadwal, Narayanpet)	THOOM SRINIVAS (Resigned)		
50	TSRTC (Adilabad, Nirmal, Mancherial, Kumuram Bheem Asifabad, Bhadradi Kothagudem, Medak, Sangareddy, Siddipet, Peddapalli, mulugu, Mahabubabad)	A. SRINIVAS(A. SRINIVAS REDDY)		

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51	TSRTC (Karimnagar, Jagitial, Rajanna Siricilla, Nalgonda, Suryapet, Yadadri Bhuvanagiri, Warangal, Hanumakonda, Jayashankar Bhupalapally, Jangoan, Khammam)	GADDAM SRINIVAS		
52	TS GENCO	R. PAVAN REDDY		
53	JNTUH	B. MAYUR REDDY		
54	HMWS&SB	G. NARENDER REDDY		
55	TSIIC	L. PRABHAKAR REDDY		
56	ENDOWMENTS	J.R. MANOHAR RAO		
57	TELANGANA STATE COUNSEL FOR HIGH EDUCATION	SMT. C. VANI REDDY		
58	NORTHERN POWER DISTRIBUTION COMPANY OF TELANGANA LIMITED	ZAKIR ALI DANISH	N.O.O. (Joint Secy) MS. No. 401, Dt. 05.12.2022.	
59	TELANGANA SCHEDULE CASTES CO.OPERATIVE DEV. CORP LTD	SAPAVATH SREENIVAS		
60	TS MARKFED	GANGULA ASHOK KUMAR REDDY		
61	JAWAHARLAL NEHRU ARCHITECTURE AND FINE ARTS UNIVERSITY	K. VENKAT NARSIMHA REDDY		
62	ADDL. STANDING COUNSEL CUM SPL. PUBLIC PROSECUTOR FOR THE ANTI CORRUPTION BUREAU(ACB)	SRI CHIKYALA SRIDHAR		
63	LAND ACQUISITION, REHABILITATION AND RESETTLEMENT AUTHORITY	A. BALAKISHAN RAO		
64	STATE BOARD OF TECHNICAL EDUCATION AND TRAINING	DR. K. SATYANARAYANA RAO		
65	STATE POLICE HOUSING CORPORATION	PRATHIKANTAM RAMESH RAJ		

S.No.	Name of the Organisation	Name of the Standing Counsel Sri/ Smt	Order No. & Lr. Dated	Computer Code No. for Dept. & Abreviation in Computer
66	MEDICAL INFRASTRUCTURE DEV. CORP	VAKEEL MANJULA		
67	T. FOODS	K. NIRANJAN REDDY		
68	TS.S. TECHNOLOGICAL SERVICES	MOHD. ANWAR ALI		
69	SERVICE MATTERS OF ALL MUNICIPALITIES IN THE STATE (Adilabad, Nirmal, komarambheem - Asifabad, Mancherial, Warangal (Rural), hanamkonda, Mahabubabad, Jangaon, Mulugu, Karimnagar, Jagtial, Jayashankar Bhupalpally, Peddapalli, Rajanna - Siricilla, Bhadradi - Kothagudem, Khammam Districts)	THOTA VENKATESHAM		
70	SERVICE MATTERS OF KARIMNAGAR AND NIZAMABAD RAMAGUNDA MUNICIPAL CORPORATION OF KHAMMAM	ARAVELLY MALAHAR RAO		
71	B.C. WELFARE FINANCE CLRPORATION	MOHD. YOUSUF		
72	TELANGANA ZILLA PARISHADA (All the Zilla Praja Parishads, Mandal Praja Parishad and Gram Panchayats in Siddipet, Medak, Adilabad, Hanamkonda, Hyderabad, Jagtial, Jogulamba- Gadwal, Kamareddy, Komarambheem Asifabad, Mahabubabad, Mancherial, Mulugu, Nagarkurnool, Narayanpet, Sangareddy, Vikarabad & Wanaparthy Districts)	SRI. R. CHANDRA SHEKAR REDDY		

S.No.	Name of the Organisation	Name of the Standing Counsel Sri/ Smt	Order No. & Lr. Dated	<u>Computer Code No. for Dept. & Abreviation in Computer</u>
73	TELANGANA ZILLA PARISHADA (All Zilla Praja Parishads, Mandal Praja Parishads and Gram Panchayats in Ranga Reddy, Karimnagar, Jayashankar Bhupalpally, Bhadradri - Kothagudem, Warangal (Rural), Mahabubnagar, Suryapet, nalgonda, Yadadri - Bhongir, Medchal - Malkajgiri, Peddapalli, Nirmal, Jangaon, Khammam & Nizamabad, Rajanna - Siricilla Districts)	KISHORE RAO PUSKURU		
74	TELANGANA UNIVERSITY NZB	RATHNAM RAJESH NEHTA		
75	THE STATE FISHERIES COOPERATIVE CORPORATION & T.S. Cooperative rural irrigation corporation	G. NEERAJA REDDY		
76	KAKATIYA UNIVERSITY, WARANGAL	PRAYAKARAO BHANU PRAKASH		
77	PEDDA AMBERPET, BADANGPET, IMBRAHIMPATNAM, JALPALLY, MEERPET	CH. JAGANNATHA RAO		
78	SHAMSHABAD, THURKAYAMJAL, MANIKONDA, NARSINGI AND SHADNAGAR MUNICIPAL CORPORATIONS	G. MALLA REDDY		
79	BANDLAGUDA , ADIBATLA, SHANKARPALLY AND THUKKUGUDA MUNICIPAL CORPORATIONS	S. ABHAY KUMAR SAGAR		
80	STATE MINERAL DEVLEOPMENT CORPORATION	B. RAMULU		

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81	SERVICE MATTERS(GENCO & TRANSCO)	VEGURU UMADEVI		
82	BADANGPET, SHADNAGAR MUNICIPAL CORPORATIONS	PHANINDRA BHARGAV. M		
83	SERVICE MATTERS OF MUNICIPALITIES IN THE STATE (Ranga Reddy, Vikarabad, Siddipet, Sangareddy, medak, Kamareddy, Nizamabad, Jogulamba - Gadwal, Wanaparthi, Narayanpet, Nagarkurnool, Mahabubnagar, Suryapet, Nalgonda, Yadadri-Bhongir, Medchal- Malkajgiri Districts)	G. MADHUSUDHAN REDDY (Resigned)		
84	TELANGANA RAJIV SWAGRUHA CORPORATION LIMITED (APRSCL)	K. MADHUSUDHAN REDDY		
ఆంధ్ర ప్రదేశ్ ప్రభుత్వం				
85	ఆంధ్ర ప్రభుత్వం ఆంధ్ర ప్రదేశ్ ప్రభుత్వం	కె. విజయ	1995/1996	
86	ఆంధ్ర ప్రభుత్వం ప్రభుత్వం	కె. విజయ	1995/1996	1995/1996
87	ఆంధ్ర ప్రభుత్వం ప్రభుత్వం	కె. విజయ	1995/1996	
88	ఆంధ్ర ప్రభుత్వం ప్రభుత్వం	కె. విజయ	1995/1996	
89	ఆంధ్ర ప్రభుత్వం ప్రభుత్వం	కె. విజయ	1995/1996	
90	ఆంధ్ర ప్రభుత్వం ప్రభుత్వం	కె. విజయ	1995/1996	
91	ఆంధ్ర ప్రభుత్వం ప్రభుత్వం	కె. విజయ	1995/1996	